केन्द्रीय विद्वालय संगठन में के संबंध में समाचार

1804 श्री शिवचरम सिंहः क्या मानद संसाधन विकास मंत्री यह बताने की कुपा करेंगे कि :

(क) क्या सरकार का ध्यान 11 फरवरी, 1995 के "राष्ट्रीय सहारा" (दिल्ली संस्करण) में "नजर ग्राया तो दूरा करेंगे अध्दाचार-राव" गीर्षक से छगे समाचार की ओर दिलाया गया है;

(ख) यदि हो, तो क्या जून, 1991 में दिसम्बर, 1994 के दौरान ग्रनेक संसद मदस्यों द्वारा केन्द्रीय विद्यालय संगठन में व्यापक रूप से फैले हुए अल्टाचार की श्रोर सरकार का ध्यान दिलाये जाने के बाद कोई कदम उठाये गये हैं; श्रौर

(ग) यदि हां, तो उनका व्यौरा क्या है और यदि नहीं, तो उसके क्या कारण हैं ?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग श्रौर संस्कृति विभाग) में उपमंत्री (कुमारी रौषजा) : (क) जी, हॉ

(ख) और (ग) केन्द्रीय विद्यालय संगठन एक स्वायत संगठन है जिसका ब्रावक्ष्यक कार्रवाई करने के लिए अपना शासी बोई है और ग्रन्थ सक्षम प्राधिकारी हैं।

केंग्द्रीय विद्यालय संगठन में अव्हाबार के संबंध में समाचार

1805. श्री गोविन्द राम भिरी: श्री शिवचरण सिंह:

क्या मानव संसाधन विकास मंद्री बह बताने की क्रुपा करेंगे कि : प्रायस्य संस

(क) क्या सरकार का ध्यान दिनक 10 जनवरी, 1995 के "राष्ट्रीय सहारा." (नई दिल्की संस्करण) में "केन्द्रीय विद्यालय संगठन में अष्टाचार की जांच की मांग" शीर्घक से छपे समाचार की ओर दिलाया गया है;

. (ख) यदि हो, तो क्या सरकारे ने इस संबंध में जांच करने के कोई म्रादेश दिये हैं:

(ग) यदि हो, तो उसका ब्यौरा क्या है; और

(घ) यदि नहीं, तो उसके क्या कारण हैं ?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग तथा संस्कृति विमाग) में उपमंत्री (कुमारी शैक्षजा): (क) जी, हो ।

(ख) जी, नहीं ।

(ग) और (घ) केन्द्रीय विद्यालय संगठन द्वारा दी गई सूचना के अनुसार, जो ग्रारोप लगाए गए हैं उनकी जांच किए जाने की कोई आवश्यकता नहीं है क्योंकि ये अस्पब्द हैं और उनका कोई ठोम आधार नहीं है।

Visit of German-Jamaican theatre groud

1806. DR. MURLI MANOHAR JOSHI:

SHRI TRILOKI NATH CHATURVEDI:

Will the: Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) what is the amount spent by Government on the ' German Jarhaican theatre group which visited India in 1994:-

(b) the period of stay of the group in India the places where the group preielrtted plays; and

(c) the names of foreign theatre groups sponsored/supported/assisted by Government in 1993 and 1994 and amount given to each?

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THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KM. SELJA): (a) The Department of Culture released Rs. 15 lakhs to the Indian Council for Cultural Relations for meeting the organisational expenses connected with the World Theatre Project's performance in India.

(b) The foreign artistes had stayed in India from 12 August to 11 November, 1994. Two performances of the Play by this group had been arranged in Delhi on 1st and 2nd November, 1994.

(c) During 1993 and 1994, the Indian Council for cultural Relations (*ICCR*) sponsored a 15-member theatre group from Mauritius, which visited India in December, 1994 and presented a play "Tunas Shakshi Hai" in Delhi, Chandigarh, Lucknow and Bombay. The ICCR spent a total expenditure of Rs. 8.5 lakhs on the visit of this group. A Bangla Desh Festival of Art was also organised from 20-12-94 to 4-1-95, which includes two performances of a theatre group.

Recommendation made by National Women Commission

1807. DR. MURLI MANOHAR JOSHI:

SHRI TRILOKI NATH CHATURVEDI:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) what are the salient recommendations made by the National Women's Commission in the past three years;

(b) whether Government's attention has been invited to the press reports that the Chairperson of the Commission to the effect that Government have not implemented a single suggestion;

(c) if so, the reaction of Government thereto; and

(d) the action taken by Government on the recommendations of the Commission in 1993 and 1994? THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOP-MENT) (SMT. BASAVARAJESWARI): (a) Major recommendations made by the National Commission for Women in past three years are given in the enclosed Statement. (*See* below).

(b) Yes, Sir.

(e) and (d) It is not correct to say that Government has not acted upon the recommendations of the Commission. Appropriate action has been initiated on major recommendations the received from the Commission. For instance, action as required has been taken by appropriate authorities on specific complaints regarding atrocities on women with respect to the enquiries initiated by the Commission. For example, in the case of gang rape of a Sathin, the Commission's recommendations relating to CBI enquiry and arrest of the accused were acted upon. In the Saharanpur molestation case, action has been initiated by the UP Government against concerned police and district officials. Women prisoners were released from jails in UP on the basis of the recommendations made by the Commission. Action was taken against an employee of Calcutta University regarding rape of another woman employee. In addition, the Commission has suggested several measures to the Departments of the Central and the State Governments, on a variety of subjects such as women's representation in Panchayats and local bodies, women and the electronic/print media, women's employment, participation in trade unions, introduction of new family planning devices for women, social security for women, the law and procedure regarding insurance etc. Many of these recommendations require inter ministerial examinatitn and consultation.

Statement

Major recommendations of the NCW

(1) Commission of Sati (Prevention) Act.

(2) The Dowry Prohibition Act.